

OFFICE OF OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

**ORDER**

In terms of the order No.67/G-1/Gaz.IA/DHC/2020 and No.68/DHC/Gaz./G-7/VI.E.2 (a)/2020 dated 03<sup>rd</sup> October, 2020 of Hon'ble High Court of Delhi, New Delhi, the cases mentioned in PART-A at Column No.1 & 2 are hereby withdrawn from the Courts/Officers mentioned in Column No.3 and are transferred to Courts/Officers mentioned in Column No.4 for disposal in accordance with law.

The Cases mentioned in PART-B at column No.1 & 2 are also hereby withdrawn from the Court/Officer mentioned in Column No.3 and are transferred to Courts/Officers mentioned in Column No.4 for disposal in accordance with law.

The Cases shall stand withdrawn/transferred with immediate effect :-

**PART-A**

S.No	(Column No.1)	(Column No.2)	(Column No.3)	(Column No.4)
1	CBI 198/19	CBI VS. P.K. THUNGAN(Konngam Konyak etc.)	Sh. Ajay Kumar Kuhar, Special Judge (PC Act) (CBI)- 09, RADC, New Delhi.	Sh. Vikas Dhull Special Judge (PC Act) (CBI)- 23, RADC, New Delhi.
2	SC11/2019	State Vs. Dr. Chhatar Pal Singh Lodha etc.		
3	CBI 113/19	CBI Vs. Abhey Singh Chautala		
4	CC 57/19	CBI Vs. Om Parkash Chautala		
5	CT. Cases 11/2019	DOE Vs. Om Prakash Chautala		
6	CBI 259/19	CBI Vs. Suresh Kalmadi & Ors.		
7	SC 06/19	State Vs. Gopal Goyal Kanda		
8	Clor. 01/19	CBI Vs. Maneka Gandhi		
9	SC 10/19	State Vs. Ved Prakash & ors.		
10	Ct. Cases12/19	DOE Vs. Virbhadra Singh & Ors.		
11	CBI 256/19	CBI Vs. Virbhadra Singh & others.		
12	CT. Cases 23/2019	SFIO Vs. Surender Kumar Jain etc.		
13	SC 09/19	DOE Vs. Surender Kumar Jain		
14	SC 04/19	State Vs. Akhileshpati Tripathi etc.		
15	CC 222/19	CBI Vs. Vinay Kumar Pandey		
16	CR. Cases 05/19	State Vs. Sukesh Chandersekhar & others		
17	CBI 55/19	CBI Vs. Lalu Prasad Yadav		
18	CT. Cases 22/19	DOE Vs. M/s Lara Project LLP etc.		
19	SC 05/19	State Vs. Shashi Tharoor		
20	CBI 257/19	CBI Vs. Satyender Kumar Jain		
21	Cr. Rev 18/19	Shakir Ali Vs. Ahmed Patel		
22	Cr. Rev 19/19	Zaharul Hassan Vs. Ahmed Patel		
23	Cr. Rev 20/19	Zaharul Hassan Vs. Ahmed Patel		
24	CA 15/19	Manoj Kumar Vs. State		
25	CA 21/19	Simranjeet Kaur Vs. State		
26	Cr. Rev. 32/2020	Zee Media Corporation Ltd. Vs. State	Ms. Geetanjali Goel, Special Judge (PC Act) (CBI)-24, RADC, New Delhi.	

**PART-B**

S.No	(Column No.1) (FIR NO./CC NO.)	(Column No.2)	(Column No.3)	(Column No.4)
1	1266/14	STATE VS SOMNATH BHARTI	Sh. Vishal Pahuja, ACMM-01, RADC, New Delhi.	Sh.Harvinder Singh, ACMM-03, RADC, New Delhi.
2	54/18	STATE V/S AMANATULLAH KHAN & ORS		
3	CC No. 25/18	KARAN SINGH TANWAR VS ARVIND KEJRIWAL & ORS		
4	CC No.82/18	IMRAN HUSSAIN VS VIJENDER GUPTA & ORS		
5	76/14	STATE VS SOMNATH BHARTI & ORS		
6	CC No. 86/18	SARTHAK CHATURVEDI VS ABHISHEK BANAERJEE		
7	236/15	STATE VS GORA CHAND DASS & ORS		
8	CC No.15/18	SATYENDER JAIN VS MANJINDER SINGH SIRSA		
9	CC No. 31/18	DR SUBRAMANIAN SWAMY VS SONIA GANDHI & ORS		
10	CC No.72/18	NEGOLICE INDIA LTD VS POONAM & ORS		
11	88/18	RAJIV BABBAR VS SHASHI THAROOR		
12	CC No. 90/18	SIDDHARTHA SINGH VS PINAKI MISHRA		
13	CC NO. 02/19	RAJIV BABBAR VS ARVIND KEJRIWAL & ORS		
14	CC NO. 03/19	VIVEK DOVAL VS JAI RAM RAMESH & ORS		
15	CC NO. 91/18	RANJHANA ANKIT DWIVEDI VS SOMNATH BHARTI		
16	CC NO. 04/19	VIKAS SANKRITYAYAN VS ARVIND KEJRIWAL		
17	CC NO. 05/19	SIDDHARTHA SINGH VS PINAKI MISHRA		
18	CC NO. 10/19	BHUPINDER SINGH VS STATE		
19	167/12	STATE VS S MANJEET SINGH & ORS		
20	CC NO. 12/19	VIJENDER GUPTA VS ARVIND KEJRIWAL & ORS		
21	CC NO. 13/19	MANJINDER SINGH SIRSA VS PARMJIT SINGH SARNA & ORS		Sh. Dhirendra Rana, ACMM-04, RADC, New Delhi.
22	CC NO. 14/19	MANJINDER SINGH SIRSA VS PARMJIT SINGH SARNA & ORS		
23	CC NO. 15/19	ZEE MEDIA CORP LTD. VS MAHUA MOITRA		
24	CC NO. 16/19	MANISH SISODIA VS MANOJ KUMAR TIWARI & ORS		
25	589/16	STATE VS SATISH & ORS		
26	CC NO. 18/19	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.		
27	CC NO. 19/19	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.		
28	CC NO. 20/19	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.		
29	CC NO. 21/19	INCOME TAX OFFICE VS AIIMS PROMOTERS PVT LTD.		
30	CC NO. 24/19	MOHINDER KAUR VS STATE		
31	166/15	STATE VS MUKESH KHURANA & ORS		
32	761/07	STATE VS RANBIR SINGH KHARAB & ORS		
33	137/10	STATE VS RANBIR SINGH KHARAB & ORS		
34	95/11	STATE VS RANBIR SINGH KHARAB & ORS		
35	55/14	STATE VS RANBIR SINGH KHARAB & ORS		
36	30/09	STATE VS RANBIR SINGH KHARAB & ORS		
37	329/06	STATE VS RANBIR SINGH KHARAB & ORS		
38	CC NO. 29/19	BHUPINDER SINGH VS STATE & ORS		
39	CC NO. 02/20	RAJESH LILOTHIA VS HANS RAJ HANS & ORS		
40	1200/14 (30.11.14)	STATE VS UMANG SINGH & ORS		

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large be notified, and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue District Court well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Courts.

Besides the above cases mentioned in the Order, if there is any connected matter(s) left over the same be also sent to the transferee court alongwith the main case(s). Designated work shall not be transferred.

**( Sujata Kohli )**  
Principal District & Sessions Judge-  
cum-Special Judge(PC Act) (CBI),  
Rouse Avenue District Court, New Delhi.

**No.E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020**

**Dated 04.10.2020**

**Copy forwarded digitally for information to:-**

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Ld. Principal District & Sessions Judges of all District Court in Delhi.

**Copy forwarded digitally for information and necessary action to:-**

1. The Concerned Ld. Judicial Officers.
2. The Director of Prosecution (CBI).
3. The Director, Enforcement Directorate.
4. The Director of Prosecution ACB.
5. The P.S. to the undersigned.
6. The Website Committee (Hindi&English), THC with a request to upload the same on the website of the courts.
7. The Branch In-charge/CareTaker, Care Taking Branch, Rouse Avenue Court Complex, New Delhi.
8. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue Bar Association, Tis Hazari, New Delhi Bar Association, Shahdara Bar Association, Rohini Courts Bar Association, Dwarka Courts Bar Association and Saket Courts Bar Association.
9. The In-charge, Computer Branch to upload the same on the official website.

Principal District & Sessions Judge-  
cum-Special Judge(PC Act) (CBI),  
Rouse Avenue District Court, New Delhi.